

List of accused on separate sheet

Filing no. 8196/2020 (B.A.)

Bhola Singh @ Bhola Kumar Singh

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Uttam Kumar Das

- |  |   |
|--|---|
| 1.   | S.J. / D.B. S.J.  |
| 2.   | In time X   |
| Limitation expired on  | _____   |
| 3.   | Court Fee NR  |
| 4.   | Authentication fee due on the copy  |
| Trial Court Judgement Rs.  | Paid  |
| Appellate Court Judgement Rs.                                      | X   |
| 5.   | (a) Copy of trial court judgement ✓   |
| (b) Copy of appellate court judgement                              | X   |
| (c) Second Copy of Petition  | X   |
| (d) Receipt showing service on A.G.                                | ✓   |
| (e) Vak properly stamped }<br>Executed and accepted }              | ✓   |
| 6.   | (a) Cause title ✓   |
| (b) Provision of law   | ✓   |
| 7.   | Intimation regarding surrender of   |
| Petitioner   | X   |
| 8.   | Particulars as required by Rule 140   |
| (I)<br>Chapter XV Part (A) page no. 37 of the<br>J.H.C. Rules 2001 | Stated  |
| 9.   | Other defects   |
| (i)  | P.S. name appearing in impugned<br>order differs from FIR registered part may be verified and its correctness may<br>be carried out in para 1 and prayer para (if any). |